CENTRAL ELECTRICITY REGULATORY COMMISSION **NEW DELHI**

Petition No.260/MP/2024

Subject : Petition under Sections 79 including Section 79(1)(c), 79(1)(d),

79(1)(f) and 79(1)(k) of the Electricity Act, 2003 read with Articles 11 and 16 of the Transmission Service Agreement dated 2.12.2021 seeking extension of Scheduled Date of Commercial Operation of the Transmission Project and compensation on account of occurrence of Force Majeure and Change in Scope

and other consequential reliefs.

Petitioner : Rajgarh Transmission Limited (RTL)

: Rewa Ultra Mega Solar Limited and Ors. Respondents

Date of Hearing : 17.4.2025

Coram : Shri Jishnu Barua, Chairperson

> Shri Ramesh Babu V., Member Shri Harish Dudani, Member

Shri Ravinder Singh Dhillon, Member

Parties Present : Shri Hemant Singh, Advocate, RTL

> Ms. Ankita Bafana, Advocate, RTL Ms. Supriya Rastogi, Advocate, RTL Shri Lakshyajit Singh, Advocate, RTL

Shri Jay Lal, Advocate, RTL Shri Arun Lal. Advocate. RTL

Shri Pawan Singh, RTL

Ms. Lavanya Panwar, Advocate, RTL

Shri Vivek Pratap Singh, RTL

Shri Ajay, RTL

Shri Abhishek Bansal, Advocate, RECPDCL Shri Ravi Sharma, Advocate, CSPDCL Shri Aryan Chanda, Advocate, CSPDCL Shri Shaswat Kumar, Advocate, MSEDCL Shri Rahul Chouhan, Advocate, MSEDCL Shri Harshit Gupta, Advocate, MSEDCL Shri Mukul Choudhary, Advocate, MSEDCL

Shri Ashok Rajan, WRLDC Ms. Himani Dutta, WRLDC Shri Alok Mishra, WRLDC Ms. Muskan Agarwal, CTUIL

Record of Proceedings

At the outset, the learned counsel for the Respondents, CSPDCL and MPPTCL, prayed for additional time to file their respective replies in the matter.

- 2. Learned counsel for the Petitioner, as such, did not oppose the above request and sought liberty to file rejoinder(s) thereafter.
- 3. Considering the above, the Commission permitted the Respondents to file their respective replies within three weeks with a copy to the Petitioner, who may file its rejoinder(s), if any, within two weeks thereafter.
- 4. The Petition will be listed for the hearing on 27.5.2025.

By order of the Commission Sd/-(T.D. Pant) Joint Chief (Law)